

**LPG cylinder plants**

627. SHRI SHANTIMOY GHOSH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

(a) whether any steps are being taken to increase the utilisation of LPG cylinder plants if so, the details of the measures taken for this purpose so far;

(b) whether the safety of cylinders is being jeopardize by such greater utilization of the manufacturing process; and

(c) if so, what remedial measures are being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) The installed capacity of the LPG cylinder manufacturing units in that country is far in excess of the demand resulting in under utilisation of capacity. The entire demand for LPG cylinder of the oil industry is met at present by the existing manufacturing units.

(b) and (c) Do no arise.

**Demand for LPG cylinders**

628. SHRI SHANTIMOY GHOSH: Will the Minister of PETROLEUM AND, NATURAL GAS be pleased to state;

(a) whether Government expect a substantial growth in the demand of LPG cylinder<sub>s</sub> in the country during the coming year;

(b) if so, whether the expected growth in demand would be met only by the existing LPG cylinder plants or new LPG cylinder plants are proposed to be sanctioned soon; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) No, Sir.

(lb) The total installed capacity for manufacture of LPG cylinders being far in excess of the annual requirements of the oil industry, the demand for this item in the next few years is expected to be met from the existing capacity.

(c) Does not arise.

**LPG cylinder projects**

628. SHRI NEPALDEV BHATTACHARJEE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

(a) the number of LPG cylinder projects sanctioned during the last three years in the country;

(b) the names of the regions in which, those projects were sanctioned;

(c) whether it is a fact that a large number of these units are being shelved; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) to (d) Units for manufacture of LPG cylinders do not require a licence under the Industries (Development and Regulation) Act, 1951 and need only registration with DGTD (State Directorates of Industries). During 1983-85, approximately 50 units obtained registration with DGTD, for locations in various parts of the country.

The number of units presently manufacturing LPG cylinders is approximately 60, with capacity far in excess of the annual requirements of the oil industry. Details of any units proposing not to proceed to manufacture this item are not maintained by the oil industry.